

Most Urgent/Reminder

F.No. A.12034/SSC/04/2016-Ad.III(B)

Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

Gr. Floor, Hudco Vishala Building
Bhikaji Cama Place, R.K. Puram
New Delhi Dated 08/09/2020

To,

**All the Concerned Cadre Controlling Authorities
under CBIC (through CBIC's website)**

Subject: Non- Joining of the candidates selected for the post of Inspector (CGST, PO & Examiner) and Tax Assistant selected through SSC CGLE- 2016- reg.

Sir/ Madam,

I am directed to refer to the Board's letter of even no. dated 14/08/2020 and subsequent reminders dated 21/08/2020 and 01/09/2020, on the subject mentioned above.

2. In this regard, it is informed that the following zones has submitted the report to the Board so far:

SSC CGLE 2016- Status Report.	
S.No.	Name of the Zone
1.	GOA CGST
2.	Dte. of Logistics
3.	Vadodara CGST
4.	Vishakhapatnam CGST
5.	Goa Customs
6.	Mumbai Customs
7.	Ranchi CGST
8.	Cochin CGST
9.	Chennai Customs
10.	Kolkata Customs

3. Information sought from the remaining CCAs is still awaited. Hence, it is once again requested to forward the status of candidates selected for the above-said post (based on SSC CGLE 2016), who have not joined the department.

4. Furthermore, I am also directed to refer to the following letters for kind consideration, whereby the Status Report regarding Non- Joining of the candidates (based on SSC CGLE 2016) was forwarded to the Board:

- (i.) Letter No. 01/04/2018-Estt dated 17/08/2020 received from **Goa CGST**, whereby it was informed that 02 Inspectors (CGST) did not join.
- (ii.) Letter No. 13/01/2020-Estt dated 17/08/2020 received from **Goa Customs**, whereby it was informed that 01 Inspector (PO) did not join.
- (iii.) Letter No. II/3/22/2018-Estt dated 18/08/2020 received from **Cochin CGST**, whereby it was informed that 07 Inspectors (CGST) did not join.
- (iv.) Letter No. II912)-01/CCC/KOL/2016/4270 dated 03/09/2020 received from **Kolkata Customs**, whereby it was informed that 01 Inspector (Examiner) did not join.
5. In this regard, the concerned CCAs (as per Para 4 above) are requested to intimate the categories to which these vacancies pertain.
6. This may be treated as "Most Urgent".

Yours faithfully,

 08.9.2020

(**Mohammad Ashif**)
Under Secretary to the Govt. of India
Tel. 26162780